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## \* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ W.P.(C) 1522/2020 & CM APPL. 17186/2020

**RUKSHAD DARUVALA** 

..... Petitioner

Through: Mr. Arun Kathpalia, Senior Advocate

with Ms. Aayushi Sharma, Mr. Aditya Dhupar and Ms. Sukanya

Joshi, Advocates

versus

UNION OF INDIA & ANR.

..... Respondents

Through: Mr. Chetan Sharma, ASG with Mr.

Kirtiman Singh, CGSC and Mr. Amit Gupta, Mr. Saurabh Tripathi and Ms.

Vidhi Jain, Advocates for UOI

**CORAM:** 

HON'BLE MR. JUSTICE SANJEEV SACHDEVA HON'BLE MR. JUSTICE VIKAS MAHAJAN

> ORDER 20.04.2023

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- 1. Further arguments heard in part.
- 2. List for further hearing on 11.05.2023.

SANJEEV SACHDEVA, J

VIKAS MAHAJAN, J

APRIL 20, 2023 'rs'